

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(Civil) No.3576/2025

YADAV SUPPLIERS AND SCREENING PLANT & ORS.

Petitioners

VERSUS

STATE OF HARYANA & ORS.

Respondents

FOR ADMISSION

WITH

T.P.(C) No.198/2026 (XVI-A)

FOR EX-PARTE STAY ON I.A. No.24497/2026

Date : 05-05-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Miss Pallavi Singh, AOR

Mr. Narender Hooda, Sr. Adv.
Dr. Surender Singh Hooda, AOR
Mr. Yuvraj Nandal, Adv.
Ms. Kavya Manuja, Adv.

For Respondent(s) : Mr. Karan Sharma, AOR

Mr. Mahesh Thakur, AOR
Ms. Mrinal Kanwar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the transfer petition along with Civil Appeal Nos.5876-5877/2023 and
connected matters on 08th May, 2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)